

[Print](#)**Defective Case Register from 2026-03-10 to 2026-03-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLREV/6760/2026	SOUMYA RANJAN DAS	2026-03-10	1 . CMC -3/ 2023 not mentioned in petition as per Annex-7 .
2	D-EXP/8423/2026	LAXMAN PRADHAN	2026-03-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.C. copy of impugned order not filed. 3. i) Detail address of op. no. 3 and 4 not furnished
3	D-ABLAPL/7115/2026	SAMBEET PATTANAYAK	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Date Chart not page marked.
4	D-CRLMC/7065/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-03-10	30-OTHER DEFECT (IF ANY) 1. C.Copy of charge sheet to be filed
5	D-RVWPET/5195/2026	GOPAL PRASAD JENA	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 56 days delay 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3. Petitioner nos. 1 to 8 in RVWPET are not party in wp (c). 4. Petitioner no. 1 to 8 in RVWPET are not party in wp(c), I.A. filed for leave prefer to RVWPET.
6	D-CRLMC/5829/2026	JAWAHARLAL NAYAK	2026-03-10	1. Paragraph Serial number not correctly furnished in the petition. 2. Name of the Lower court and Date of order not Mentioned in the petition. 3. District name of the Lower court not mentioned. 4. Year of the case not mentioned on V.nama.
7	D-WP(C)/9456/2026	MANAS RANJAN KHATUA	2026-03-10	14-NOT PROPERLY INDEXED. Page marking not correct
8	D-TRPCRL/7096/2026	RAJIB LOCHAN PATTNAIK	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Annexure-1 not clear and clarity . legible copy to be filed
9	D-WP(C)/9473/2026	ALOK KUMAR MOHANTY	2026-03-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. PAGE NOS. 53 TO 56 59 TO 62 and 79 ARE NOT NEAT and LEGIBLE.
10	D-BLAPL/6677/2026	CHANDRAKANTA NAYAK	2026-03-10	30-OTHER DEFECT (IF ANY)

				Name of the Police Station mentioned in Petition as well as Rejection copy not tally with the F.I.R. copy.
11	D-WP(C)/9455/2026	MANAS RANJAN KHATUA	2026-03-10	14-NOT PROPERLY INDEXED.
12	D-WP(C)/9459/2026	MANAS RANJAN KHATUA	2026-03-10	14-NOT PROPERLY INDEXED. page marking not correct
13	D-BLAPL/7072/2026	PUSPAMITRA MOHAPATRA	2026-03-10	Receipt Showing Serv.copy To CBI not Filed.
14	D-WP(C)/9483/2026	PADMALAYA MOHAPATRA	2026-03-10	1. As per index, annexs. are not properly furnished in the petition.
15	D-WP(C)/9478/2026	MANAS KUMAR CHAND	2026-03-10	Date of annex.2 not correctly furnished in para. 8 of petition.
16	D-WP(C)/9887/2026	ABHISEK AGARWAL	2026-03-10	Page nos.24 37 39 and 43 not neat
17	D-WP(C)/9754/2026	HARMOHAN DHAL	2026-03-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
18	D-CRLMC/7078/2026	PRNOY MOHANTY	2026-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
19	D-BLAPL/7010/2026	JANMEJAYA KATIKIA	2026-03-10	30-OTHER DEFECT (IF ANY) Wrongly mentioned S/o instead of W/o in declaration of affidavit.
20	D-WP(C)/10039/2026	SAMEER KUMAR DAS	2026-03-10	Welfare fund of rs.50/- not paid.
21	D-BLAPL/7012/2026	TUKUNA KUMAR MISHRA	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Age of the Deponent and Petitioner No.1 (who are Father and Son) mentioned in petition not proper.
22	D-ABLAPL/7079/2026	RAKESH BEHERA	2026-03-10	1. Pages -35 37 and 39 not legible.
23	D-ABLAPL/7076/2026	RAKESH BEHERA	2026-03-10	1. Page No-24 double page mark. 2 .Pages 54 56 and 58 not legible.
24	D-CRLMP/6856/2026	RABINDRA NATH PRUSTY	2026-03-10	30-OTHER DEFECT (IF ANY) IN I.A NO.65/2026 PROVISION OF LAW BE CORRECTED AT THE HEADING
25	D-CRLMP/7097/2026	BISWAJIT NAYAK	2026-03-10	NAME OF PETITIONER IN WHOLE OF PETITION NOT TALLY WITH SIGNATURE OF DEPONENT and EXECUTANT IN V.NAMA.PUT UP FOR SR AFTER REMOVAL OF DEFECT
26	D-CRLMP/7225/2026	KULDEEP MOHANTY	2026-03-10	1. Nomenclature not correctly furnished Sl. no.3 in Index
27	D-CRLMC/6941/2026	ANJAN KUMAR BISWAL	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not alphabetic paginated in Index.

28	D-CRLMC/7181/2026	BIBHU PRASAD DAS	2026-03-10	C.copy not filed
29	D-CRLA/7095/2026	JYOTIRMAYA SAHOO	2026-03-10	Status of appellant not furnished
30	D-CRLMP/6876/2026	PRAFULLA KUMAR BISWAL	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  IN PAGE NO.4 LAST LINE CR.P. NO. BE 174/2019
31	D-CRLMC/6873/2026	SARBESWAR SAHOO	2026-03-10	1. Disposal date of the BLAPL No.4253/2022 not correctly furnished in Reference certificate.
32	D-BLAPL/7029/2026	AKASH DASH	2026-03-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Name of the Informant mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
33	D-CRLMC/7114/2026	NIRANJAN PANDA	2026-03-10	1. Provision of law not correctly furnished. 2. Page no.13 repeated twice.
34	D-CRLMC/6604/2026	SURYASHI SRIVASTAVA	2026-03-10	1. Provision of law not correctly furnished.
35	D-CRLMC/6802/2026	SUSHANTA HARICHANDAN	2026-03-10	1. Page no.12 Annex-2 not exhibited. 2. Entire Petition and I.A. petition not attested by the Advocate.
36	D-CRLMC/6830/2026	MANGO NANDY	2026-03-10	1. Page no.15 Annex-1 and Page no.68 Annex-2 not exhibited
37	D-ABLAPL/7048/2026	AMIT KUMAR NATH	2026-03-10	Welfare fund of rs.50/- not paid.
38	D-RSA/9825/2026	PRADEEP KUMAR MOHAPATRA	2026-03-10	Address of R-1 not stated in the Appeal Memo.
39	D-BLAPL/6712/2026	IPSIT AUROBINDO ACHARYA	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D-WP(C)/10197/2026	SUSANTA KUMAR BARAL	2026-03-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-BLAPL/7037/2026	RAJIV KUMAR MAHANTA	2026-03-10	30-OTHER DEFECT (IF ANY)  Page No.10 and 12 not legible.
42	D-MSA/10416/2026	PRANAYA SAHOO	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.C.Fee Payable be corrected.2.Index not properly Page Marked.3.Page No-219 not accompanied with the Appeal.
43	D-BLAPL/7049/2026	BASANTA KUMAR DAS	2026-03-10	30-OTHER DEFECT (IF ANY)  Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
44	D-RSA/55552/2025	HRUDANANDA MOHAPATRA	2026-03-10	1. Period of Delay 21 days.I.A for condonation of delay Not Filed.

45	D-CRLMC/7179/2026	ABINASH BARIK	2026-03-10	Receipt Showing Serv.copy To Vigilance not Filed.
46	D-WP(C)/4725/2026	HRUDANANDA MOHAPATRA	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Page marking of Synopsis and Date Chart as page 15 and 16 be erased. 2. Page marking of Ann.4 and 5 in Date Chart left blank. 3. Sub Para 4.7 marked twice.
47	D-WP(C)/10041/2026	SOUMIK SPANDAN TRIPATHY	2026-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of RSD vide annex-3 not tally with Index.
48	D-CRLMC/6853/2026	DIPAK RANJAN MISHRA	2026-03-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Sl. no.2 not correctly furnished in Affidavit. 2. Page no.8 Annex-1 not exhibited. 3. Certified copy of Annex-1 not filed
49	D-WA/9612/2026	ASOK MOHANTY, (SR.ADV.)	2026-03-10	1. Period of Delay 5 days delay. 2. Court Fee Rs-12/- not paid. 3. i) Detail address of Respondent no.1 2 4 6 and 7 not furnished. ii) Reference certificate not furnished. iii) Para no. I repeat in appeal memo. iv) para no. D repeat in grounds. v) wp (c) no. wrongly mention in being aggrieved. vi) Advocate for the appellant not signed in prayer. vii) Legible copy of page no. 79 to 84 86 to 95 111 to 113 154 to 167 169 178 to 237 239 to 302 395 to 398 are to be filed.viii) Date chart not filed
50	D-ABLAPL/7022/2026	AKSHAYA KUMAR SAHOO	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the father not tally with cause title and affidavit.
51	D-ABLAPL/7004/2026	PRATIK DASH	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Name of PS not mentioned in the Address of Petitioners in CT.
52	D-WA/9621/2026	ASOK MOHANTY, (SR.ADV.)	2026-03-10	1. Period of Delay 5 days delay. 2. Court Fee Rs-12/- to be paid i) Date chart not filed. ii) Detail address of proforma opp. party no. 8 to 11 not furnished.iii) Reference certificate not furnished. iv) Legible copy of page no. 78 87 194 195 220 221 are to be filed
53	D-WP(C)/9700/2026	KRISHNA CHANDRA SAHU	2026-03-10	30-OTHER DEFECT (IF ANY) Address of the Respondent no-3 not correctly mentioned
54	D-CRLA/6934/2026	SANTOSH KUMAR MAHANTY	2026-03-10	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER.  1-JCRLA.No.40/2026 not mentioned in reference certificate. 2-Annexure-1 not marked at top of page no.16. 3-Nomenclature of case wrongly mentioned in prayer para of

				I.A.No.690/2026 4.Deficit Au.fees of Rs.34.05 to be paid on c.copy of judgement under Annex.-1 5. Name of appellant not match with signature in vakalatnama.
55	D-WP(C)/9453/2026	AMITAV TRIPATHY	2026-03-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
56	D-ABLAPL/7005/2026	PRATIK DASH	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Name of PS not mentioned in the Address of Pet. in CT. 2. Name of Pet. No.1 in CT not tally with signature.
57	D-FAO/9888/2026	BIJOY DASMOHAPATRA	2026-03-10	Period of Delay 66 days
58	D-CRLA/7086/2026	SAMVIT MOHANTY	2026-03-10	30-OTHER DEFECT (IF ANY) Put up for S.R. after redacting the name of friend of victim at para-2 form appeal memo and properly arranging original page Nos.22 to 55 of the trial court judgement.
59	D-WPCRL/7136/2026	PANCHANAN PANIGRAHI	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-FAO/9797/2026	RAMAKANTA SAHOO	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
61	D-WP(C)/9901/2026	BISHNU PRASAD PRADHAN	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
62	D-FAO/9666/2026	DAYANIDHI MISHRA	2026-03-10	Period of Delay 74 days. Deposit slip not filed.
63	D-WP(C)/9905/2026	BISHNU PRASAD PRADHAN	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
64	D-WP(C)/9909/2026	BISHNU PRASAD PRADHAN	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
65	D-WP(C)/9171/2026	TANMAY MISHRA	2026-03-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Identified by not signed by filing advocate.
66	D-WP(C)/9362/2026	ASISH KUMAR RAY	2026-03-10	30-OTHER DEFECT (IF ANY) Synopsis and date chart not mentioned in the Index.Date of Copy of notification vide annex-5 not tally with Index.
67	D-WP(C)/9467/2026	MANAS RANJAN KHATUA	2026-03-10	Date of execution not furnished in v.nama

68	D-ARBP/9585/2026	SOUBHAGYA KUMAR DASH	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
69	D-BLAPL/7056/2026	MANISH DHIR	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Pending before the court mentioned in the cause title not tally with Rejection order.
70	D-ARBA/9769/2026	SANTOSH KUMAR DWIVEDY	2026-03-10	Being aggrieved not properly furnished.
71	D-BLAPL/7067/2026	NARESH CHANDRA JENA	2026-03-10	30-OTHER DEFECT (IF ANY) 1. H.C B.A M.W S Rs 50/- to be paid in V. Nama
72	D-BLAPL/6722/2026	JYOTIRMAYA SAHOO	2026-03-10	Rejection order neither reflected Annexure-1 nor paginated.
73	D-WP(C)/9953/2026	JAJATI KESHARI KHUNTIA	2026-03-10	Name of petitioner no.12 not correct in cause title
74	D-CRLMC/7034/2026	SIDDHANT SARANGI	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not furnished in Index.2.Age of the deponent in affidavit does not tally in the affidavit of the I.A.
75	D-CRLMC/7035/2026	SIDDHANT SARANGI	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not furnished in Index.
76	D-CRLMC/7090/2026	RAKESH KUMAR DAS	2026-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page no.23 not neat and legible.2.Date of Charge sheet under Annexure-2 does not tally with para-3 of the petition.
77	D-CRLMC/7197/2026	BIJAY KUMAR BEHERA	2026-03-10	30-OTHER DEFECT (IF ANY) 1. As per impugned order under Annexure-2,the name of the Lower court does not tally with Synopsis and petition.
78	D-WA/8870/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-03-10	30-OTHER DEFECT (IF ANY) i) Address of the Honble court wrongly mentioned in Appeal Memo.ii)Paragraph no. not correctly mentioned in the affidavit of limitation petition.
79	D-BLAPL/7073/2026	HIMANSHU SEKHAR PANIGRAHI	2026-03-10	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 30-OTHER DEFECT (IF ANY)

				1. Synopsis and Date Chart not mentioned in Index. 2. ST case year in in Para 3 not correct. 3. Court Fee of Rs.3 not paid on Affidavit. 4. Name of Deponent in Affirmation of Affidavit not correct. 5. Annexure 1 to 3 not marked. 6. OHCBA Welfare Fund Logo of Rs.50 and L.A.A. Welfare Logo of Rs.10 not paid.
80	D-CRLMC/7024/2026	DEEPAK KUMAR SAHOO	2026-03-10	30-OTHER DEFECT (IF ANY) 1. As per Index, Annexure-2 not described in the petition.
81	D-RVWPET/10002/2026		2026-03-10	i) District not mention in ops. ii) Para no not furnished in both the declaration. iii) Legible copy of page no 35,36 are to be filed. iv) Page no. 41 not available
82	D-RVWPET/10058/2026	ASHOK KUMAR PANIGRAHI	2026-03-10	Put up for SR after filing of c. copy of impugned order
83	D-RVWPET/10111/2026	KEDAR KUMAR DASH	2026-03-10	1.Period of Delay 7 days delay. 2. Synopsis and date chart not page mark in Index.
84	D-WP(C)/10256/2026	SATYANARAYAN MISHRA	2026-03-10	14-NOT PROPERLY INDEXED.
85	D-WP(C)/9916/2026	BISHNU PRASAD PRADHAN	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
86	D-WP(C)/10075/2026	PRAFULLA KUMAR MOHAPATRA	2026-03-10	14-NOT PROPERLY INDEXED.
87	D-WP(C)/9496/2026	RABINDRA KUMAR PATNAIK	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no not correctly furnished in declaration of I.A.
88	D-WP(C)/10145/2026	PRAFULLA KUMAR MOHAPATRA	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit. Annexures not tally with Petition copy ,Index and book mark.
89	D-FAO/9285/2026	SUBRAT SATPATHY	2026-03-10	1.Period of Delay 65 days. Court Fee of Rs.12/ payable, paid. 2. Rs.10/ , d.c fee Rs.2/ to be paid. 3. Receipt showing deposit of award not filed. 4. Date of judgement not correct at being aggrieved.
90	D-WP(C)/10357/2026	NIRANJAN LENKA	2026-03-10	Petition not correctly addressed to Honorable Court
91	D-WP(C)/9498/2026	SHARMISTHA SAMAL	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father and Age of the deponent in affidavit does not tally with cause title.
92	D-WP(C)/9961/2026	AKSHAYA KUMAR NAYAK	2026-03-10	Paragraphs not correctly furnished in declaration

93	D-CONTC/9021/2026	ADV.	2026-03-10	17-REFERENCE CERTIFICATE NOT FURNISHED.
94	D-FAO/9414/2026	PRASANTA KUMAR MAHALI	2026-03-10	1.Period of Delay 163 days. 2. Court Fee of Rs. 12/ not paid. 3. Receipt not filed
95	D-WP(C)/10065/2026	BISWABHUSAN DAS	2026-03-10	.Petition not correctly addressed to Honorable Court
96	D-CONTC/8368/2026	ADV.	2026-03-10	17-REFERENCE CERTIFICATE NOT FURNISHED.
97	D-WP(C)/9927/2026	CHITTA RANJAN PATTNAIK	2026-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned affidavit in the I.A.
98	D-CONTC/7344/2026	SUSHREE SANGITA PASAYAT	2026-03-10	CONTEMNER SHOULD BE OPP. NO.1 ONLY AS PER ORDER PASSED IN W.P(C) NO.15976/2025
99	D-ABLAPL/7030/2026	ABHISHEK DASH	2026-03-10	Copy of F.I.R.not filed
100	D-WP(C)/9920/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.Occupation not mentioned in the affidavit.
101	D-ABLAPL/7070/2026	RAKESH BEHERA	2026-03-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.76 78 and 80 not neat and legible.
102	D-ABLAPL/7032/2026	AKSHAYA KUMAR SAHOO	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Occupation not mentioned in Affidavit
103	D-CRLMP/6810/2026	AMITAV TRIPATHY	2026-03-10	30-OTHER DEFECT (IF ANY) C.COPY OF ORDER DATED 23.07.2025 PASSED IN CR.P.C NO.190/2022 BE FILED, THEN PUT UP FOR SR
104	D-ABLAPL/7054/2026	SURENDRA KUMAR ROUT	2026-03-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
105	D-WP(C)/9948/2026	NIHAL RATH	2026-03-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Serial no-4 affidavit in the I.A not correctly mentioned.
106	D-WP(C)/9366/2026	DHANESWAR BEHERA	2026-03-10	As per index annexs. are not page mark.

107	D-ABLAPL/7007/2026	ARIJEET MISHRA	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Ann.1 not legible.
108	D-BLAPL/7118/2026	TRILOCHAN PANIGRAHI	2026-03-10	1.Lower Court case nomenclature incorrectly mentioned in cause title. 2.Petitioner name mentioned in the Application as well as Rejection order not tally with the signature put in V.nama
109	D-FAO/9445/2026	SURYANARAYAN BISWAL	2026-03-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-ABLAPL/7009/2026	BHAGYASHREE BISWAL	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Date of PS case mentioned in Synopsis, CT, Para 1 and Prayer not correct. 2. Name of Informant appearing in Date Chart and Para 2 be redacted. Resubmit for SR after removal of defects,
111	D-WP(C)/10179/2026	SATYAJIT MOHAPATRA (2)	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Ann.3 not attested.
112	D-FAO/9482/2026	KUNAL KUMAR SWAIN	2026-03-10	Annex-4 and 7 not visible
113	D-WP(C)/10165/2026	RAMAKRISHNA BISOI	2026-03-10	1. Dt. 28-7-2014 04-09-2017 in para.3 and dt.28-4-2023 in para.5 of petition , vide annex.3 not tally with index.
114	D-ABLAPL/7025/2026	SMRUTI RANJAN DASH	2026-03-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
115	D-WP(C)/9852/2026	PRAGYAN PARAMITA MOHANTY	2026-03-10	D.C.fee of Rs.12/- to be paid in cause title
116	D-EXP/8311/2026	RINTU NAYAK	2026-03-10	Put up for SR after redacting the name of the petitioner in petition, affidavit,v. nama.
117	D-CONTC/8795/2026	BHABATOSH PARHI	2026-03-10	1. page no.24 partially neat
118	D-ABLAPL/7112/2026	SK. ZAFARULLA	2026-03-10	30-OTHER DEFECT (IF ANY) 1. Petition not page marked.
119	D-CRLMP/6925/2026	UMAKANTA BARIK	2026-03-10	PAGE NO.13 NOT LEGIBLE
120	D-FAO/9430/2026	PRASANTA KUMAR MAHALI	2026-03-10	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. Court Fee Rs.12/ not paid. Au Fee Rs.2/ not paid.
121	D-WA/7909/2026	DILLIP KUMAR MOHAPATRA	2026-03-10	1. Complete C. copy of impugned order not filed 2. i) Status of the parties not furnished. ii) Being aggrieved para not furnished. iii) Legible copy of page no. 57 58 are to be filed. iv) Put up for SR after filing of complete c. copy of impugned order
122	D-ABLAPL/6983/2026	BITAS KUMAR SWAIN	2026-03-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Name of the Informant and victim mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R
123	D-CMAPL/10141/2026	AJAYA KUMAR TRIPATHY	2026-03-10	Put up for SR after filing of c. copy of impugned order.
124	D-CMAPL/9786/2026	ADV.	2026-03-10	Put up for SR after filing of c. copy of impugned order.
125	D-CMAPL/10126/2026	HEMANTA KUMAR RATSINGH	2026-03-10	Put up for SR after filing of c. copy of impugned order.
126	D-CMP/9699/2026	BHAKTA RANJAN BARIK	2026-03-10	Address of O.P No-1 not mentioned in the Petition
127	D-WP(C)/9377/2026	PRASANTA KUMAR SATAPATHY	2026-03-10	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 10-03-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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